

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/26902/2025 BLAPL/9332/2025	HARKESH MATHUR VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	GHANTAPADA /47 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000089/2025
2	D-BLAPL/26939/2025 BLAPL/9333/2025	RAJA @ PIYUSH REDDY VS STATE OF ODISHA	BISWAJIT PASAYAT VS	MALGODOWN /176 /2025 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000625/2025
3	D-BLAPL/27102/2025 BLAPL/9334/2025	SATYABRATA BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /571 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0001368/2025
4	D-BLAPL/27202/2025 BLAPL/9335/2025	PURNA CHANDRA MAJHI VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	TUMUDIBANDHA /93 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000135/2025
5	D-BLAPL/27124/2025 BLAPL/9336/2025	PRAMOD BIND VS STATE OF ODISHA	KULDEEP MOHANTY VS	BAHALDA /28 /2025 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CT/0000230/2025
6	D-BLAPL/27205/2025 BLAPL/9337/2025	RAMA KULDEEP @ RAMO KULDIP VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	POTTANGI /93 /2025 NAYADHIKARI GRAMYA NAYALAYA, GR/0000119/2025
7	D-BLAPL/27125/2025 BLAPL/9338/2025	AMJAD ALI VS STATE OF ODISHA	MANGU NANDY VS	PURIGHAT /281 /2024 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000638/2024
8	D-BLAPL/27206/2025 BLAPL/9339/2025	SANTOSHINI DIGAL @ SANTASINI DIGAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /219 /2024 SPECIAL JUDGE ASKA(Ganjam) Spl/0000005/2024
9	D-BLAPL/27208/2025 BLAPL/9340/2025	BARTHALAMI DIGAL @ BARTHALAM VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000003/2025
10	D-BLAPL/27128/2025 BLAPL/9341/2025	SIKANDRA ALI @ SIKANDAR ALI VS STATE OF ODISHA	MANGU NANDY VS	PURIGHAT /281 /2024 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000638/2024
11	D-BLAPL/27212/2025 BLAPL/9342/2025	NILAKANTHA MAHANANDA VS STATE OF ODISHA	SARAT KUMAR JENA VS	KANTABANJI /288 /2024 SPECIAL JUDGE, KANTABANJI(Balangir Spl/0000022/2024

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12	D-BLAPL/27132/2025 BLAPL/9343/2025	BISWANATH SARANGIA VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /161 /2025 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000208/2025
13	D-BLAPL/27217/2025 BLAPL/9344/2025	GHANASHYAM NAIK VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /359 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000042/2025
14	D-BLAPL/27129/2025 BLAPL/9345/2025	TUNU KHERUAD VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	/ /0 J.M.F.C, HATADIHI(Kendujhar) 2(B)CC/000001/2025
15	D-BLAPL/27220/2025 BLAPL/9346/2025	BIJAY SHA @ CHHOTU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /182 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000031/2025
16	D-BLAPL/27140/2025 BLAPL/9347/2025	YEKBAL ALI @ YEKBAL VS STATE OF ODISHA	MANGU NANDY VS	PURIGHAT /281 /2024 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000638/2024
17	D-BLAPL/27130/2025 BLAPL/9348/2025	GOBINDA NAIK VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	SUNDARGARH SADAR /100 /2025 DISTRICT & SESSIONS JUDGE,SUNDERGARH ST/0000221/2025
18	D-BLAPL/26372/2025 BLAPL/9349/2025	SUBASH SAHU VS STATE OF ODISHA	MAHITOSH SINHA VS	BANARAPAL /76 /2025 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARAPAL GR/0000151/2025
19	D-BLAPL/26566/2025 BLAPL/9350/2025	KARTIK BARAD VS STATE OF ODISHA	KALU CHARAN SWAIN VS	NAYAGARH SADAR /178 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000796/2025
20	D-BLAPL/27245/2025 BLAPL/9351/2025	BIJENDRA KUMAR MEENA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA GRPS /81 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000033/2025
21	D-BLAPL/26597/2025 BLAPL/9352/2025	RANKANIDHI DIGAL @ RINKU VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /193 /2025 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000351/2025
22	D-BLAPL/27257/2025 BLAPL/9353/2025	RANJIT @ SATYAJIT SAHU VS STATE OF ODISHA	ANIRUDHA DAS VS	TUSURA /223 /2015 J.M.F.C.,TUSURA(Balangir) GR/0000931/2015
23	D-BLAPL/26710/2025	PRAHALLAD ROUT @ BAPUN	PRADEEP KUMAR DAS	TIHIDI /208 /2025

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	BLAPL/9354/2025	VS STATE OF ODISHA	VS	S.D.J.M.,BHADRAK(Bhadrak) GR/0001297/2025
24	D-BLAPL/27278/2025 BLAPL/9355/2025	DHIRENDRA MOHANTY VS STATE OF ODISHA	PRABHAT KUMAR PRAHARAJ VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) 2(A)CC/0000060/2025
25	D-BLAPL/27137/2025 BLAPL/9356/2025	NABIN BHUYAN @ NABIN KUMAR BHUYAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 J.M.F.C.,JALESWAR(Baleshwar) ICC/0000016/2024
26	D-BLAPL/26745/2025 BLAPL/9357/2025	SAHADEB @ SAHEB KHARA @ SAHADEV @ SADEB VS STATE OF ODISHA	MANGU NANDY VS	CHITRAKONDA /107 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000087/2025
27	D-BLAPL/27166/2025 BLAPL/9358/2025	ANMOL KUMURA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	HEMGIR /308 /2025 J.M.F.C.,HEMGIR(Sundargarh) GR/0000303/2025
28	D-BLAPL/27175/2025 BLAPL/9359/2025	MANAGOBINDA @ MANOGOBINDA SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	FATEGARH /271 /2025 J.M.F.C.,BHAPUR(Nayagarh) GR/0000260/2025
29	D-BLAPL/27145/2025 BLAPL/9360/2025	NIRMALA @ DEEPAK MALIK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BASUDEVPUR /280 /2025 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000054/2025
30	D-BLAPL/27177/2025 BLAPL/9361/2025	SAURABHA MOHANTY VS STATE OF ODISHA	DURGA PRASAD DHAL VS	NABARANGAPUR TOWN /315 /2025 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0001115/2025
31	D-BLAPL/27178/2025 BLAPL/9362/2025	AMIT SANDHA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BRAJARAJNAGAR /182 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000031/2025
32	D-BLAPL/27152/2025 BLAPL/9363/2025	MANJULATA MALIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	PATTAMUNDAI RURAL PS /267 /2025 J.M.F.C.-ADDL.CIVIL JUDGE(JD),PATTAL GR/0000466/2025
33	D-BLAPL/27183/2025 BLAPL/9364/2025	SOUMYA RANJAN BEHERA VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	K.NUAGOAN /131 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000143/2025
34	D-BLAPL/27190/2025 BLAPL/9365/2025	SHAKTIKANT PARIDA @ SHAKTIKANTA PARIDA @ SIPU VS	SAKTI PRASAD DAS VS	BHANJANAGAR /896 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC

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35	D-BLAPL/27193/2025 BLAPL/9366/2025	STATE OF ODISHA JAGABANDHU BEHERA VS	RAVI SHANKAR SAMAL VS	GR/0001495/2025 PARADEEP LOCK /126 /2025 A.D.J.,KUJANG(Jagatsinghapur) CT/0000084/2025
36	D-BLAPL/27155/2025 BLAPL/9367/2025	STATE OF ODISHA RAHAS SAHOO VS	DEBENDRA KUMAR DHAR VS	PARJANG /124 /2025 J.M.F.C,PARJANG(Dhenkanal) GR/0000158/2025
37	D-BLAPL/27196/2025 BLAPL/9368/2025	STATE OF ODISHA SANJIT HALDAR VS	UMESH CHANDRA DORA VS	ORKEL /175 /2025 J.M.F.C., KUDUMULUGUMMA(Malkangiri) GR/0000228/2025
38	D-BLAPL/27197/2025 BLAPL/9369/2025	STATE OF ODISHA BASUMATI PRADHAN VS	CHIRANJIB ROUT VS	KANIHA /193 /2023 A.D.J.,TALCHER(Anugul) CT/0000014/2025
39	D-BLAPL/27159/2025 BLAPL/9370/2025	STATE OF ODISHA LALIT NARAYAN MISHRA VS	BHABANI SHANKAR DASPARIDA VS	BINIKA /124 /2025 J.M.F.C.,BINIKA(Sonepur) GR/0000121/2025
40	D-BLAPL/23436/2025 BLAPL/9371/2025	STATE OF ODISHA JIRMIYA MAJHI VS	ASHIS KUMAR MISHRA VS	MOHANA /41 /2025 SPECIAL JUDGE,GAJAPATI(Gajapati) Spl/0000052/2025
41	D-BLAPL/27460/2025 BLAPL/9372/2025	STATE OF ODISHA MANOJ KUMAR NAYAK VS	UMAKANTA BARIK VS	JEYPORE TOWN /103 /2023 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko) GR/0000375/2023
42	D-BLAPL/26935/2025 BLAPL/9373/2025	STATE OF ODISHA PRABHANJAN MAJHI VS	AMITAV TRIPATHY VS	PADAMPUR /225 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0000795/2025
43	D-BLAPL/26712/2025 BLAPL/9374/2025	STATE OF ODISHA OMM PRADHAN VS	DEEPALI MAHAPATRA VS	GOPALPUR /186 /2025 2ND A.D.J.,BERHAMPUR(Ganjam) ST/0000273/2025
44	D-BLAPL/23731/2025 BLAPL/9375/2025	STATE OF ODISHA CHANDAN BHATRA VS	TUKUNA KUMAR MISHRA VS	DABUGAM /114 /2025 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000299/2025
45	D-BLAPL/26679/2025 BLAPL/9376/2025	STATE OF ODISHA SANTI BHUSAN NAYAK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	SAHID NAGAR P.S. /198 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000436/2025

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46	D-BLAPL/27326/2025 BLAPL/9377/2025	SOHAM RAJ TRIPATHY @ LIPUN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	KHANDAGIRI P.S. /552 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001382/2025
47	D-BLAPL/25365/2025 BLAPL/9378/2025	PRABHAT KUMURA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KUNDHEIGOLA /318 /2022 DISTRICT AND SESSIONS JUDGE,DEO ST/0000103/2022
48	D-BLAPL/26915/2025 BLAPL/9379/2025	KALIA @ KUSHA NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	HINDOL /208 /2024 SPECIAL JUDGE(POCSO), DHENKANAL Spl/0000031/2024
49	D-BLAPL/26899/2025 BLAPL/9380/2025	RAGHUNATH SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	PURUSHOTTAMPUR /908 /2024 A.D.J.,CHATRAPUR(Ganjam) ST/0000050/2025
50	D-BLAPL/26927/2025 BLAPL/9381/2025	BABULA NAYAK VS STATE OF ODISHA	MAHES DAS VS	BUGUDA /133 /2025 A.D.J.,BHANJANAGAR(Ganjam) ST/0000123/2025
51	D-BLAPL/27229/2025 BLAPL/9382/2025	KARMABIR @ KARAMBIR MEHER VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /121 /2025 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud CT/0000336/2025
52	D-BLAPL/26721/2025 BLAPL/9383/2025	DHIREN ROURAY VS STATE OF ODISHA	RAMDAS ACHARY VS	JODAPADAR /33 /2025 JMFC, KANAS(Puri) GR/0000060/2025
53	D-BLAPL/26951/2025 BLAPL/9384/2025	BISWAJIT SAHOO @ SIBU @ BISWAJIT SAHU VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	CHANDAKA P.S. /139 /2025 DISTRICT & SESIONS JUDGE,BHUBANE CT/0000258/2025
54	D-BLAPL/26922/2025 BLAPL/9385/2025	SK. SAMSUL VS STATE OF ODISHA	MANORANJAN KHATUA VS	BRAMHA BARADA /163 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0001114/2025
55	D-CMAPL/34400/2025 CMAPL/272/2025	SARBESWAR JENA VS STATE OF ODISHA	GOPINATH MISHRA VS	// () //
56	D-CMP/35058/2025 CMP/1391/2025	COTTON CORPORATION OF INDIA LTD., KOLKATA VS M/S. SHREE SARALA WEAVERS COOPERATIVE SPINNING MILL LTD., JAGATSINGHPUR	SHASHANKA SHEKHAR PATRA VS	// SR CIVIL JUDGE (COMMERCIAL COUR CMA/0000009/2024
57	D-CMP/35196/2025	AJAY KUMAR AGARWAL	AGNIHOTRA SAHU	//

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	CMP/1392/2025	VS SIDDHARTH SHASTRI	VS	CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000142/2023
58	D-CMP/35250/2025 CMP/1393/2025	SUJATA BISWAL VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	// CIVIL JUDGE (SD),NILAGIRI(Baleshwar) CS/0000364/2023
59	D-CMP/35260/2025 CMP/1394/2025	DAITARY GIRI VS JOGENDRA PRADHAN	JAGAJIBAN PRADHAN VS	// CIVIL JUDGE (SD),KARANJIA(Mayurbhar IA/0000024/2025
60	D-CMP/35336/2025 CMP/1395/2025	KAILASH CHANDRA SAHOO VS THE COLLECTOR , KHURDA	NIRANJAN LENKA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho IA/0000001/2025
61	D-CMP/35334/2025 CMP/1396/2025	RUKMANI SETHI VS KARTIKEYA DAS	GOPAL PRASAD JENA VS	// CIVIL JUDGE (SD),NILAGIRI(Baleshwar) CS/0000238/2022
62	D-CMP/35156/2025 CMP/1397/2025	SK.TAHESIM VS KESHARI BIBI	AJAYA KUMAR PRADHAN VS	// CIVIL JUDGE (SD), CHANDIKHOL(Jajapu CS/0000118/2021
63	D-CMP/35796/2025 CMP/1398/2025	JAY PRAKASH MODI VS SANWARMAL MODI	KISHORE KUMAR MISHRA VS	// 2ND ADDL.CIVIL JUDGE(S.D.),CUTTAC TS/0000225/1985
64	D-CMP/35552/2025 CMP/1399/2025	SK.KHALID @ SK.KHALIK VS SK.ASAGAR ALLI	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD), JAJPUR ROAD(Jajapu CS/0000358/2022
65	D-CMP/35170/2025 CMP/1400/2025	PRANAKRUSHNA BEHERA VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	// CIVIL JUDGE (SD),JAGATSINGHPUR(Jag CS/0000332/2017
66	D-CMP/34527/2025 CMP/1401/2025	RAMESWAR SAMAL VS ANNAPURNA SAMAL	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD), JALESWAR(Baleshwa CS/0000101/2016
67	D-CMP/34251/2025 CMP/1402/2025	PRAKASH CHANDRA GHADEI VS RABINARAYAN ACHARYA	SOURAV SUMAN BHUYAN VS	// CIVIL JUDGE (SD),2ND COURT,CUTTAC CMA/0000157/2023
68	D-CMP/35126/2025 CMP/1403/2025	LOCHANI JENA VS	MAHESWAR MOHANTY VS	// DIST.& SESSIONS JUDGE,JAJPUR(Jajapu

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69	D-CMP/35190/2025 CMP/1404/2025	STATE OF ODISHA RAJAKISHORE BARIK VS BIKRAM BARIK	SATYAJIT CHATTERJEE VS	Fao/0000025/2021 // CIVIL JUDGE (SD),NIMAPARA(Puri) CS/0000216/2020
70	D-CMP/35581/2025 CMP/1405/2025	RABINDRANATH PADHI VS RAGHUNATH PANDA	BHASKAR CHANDRA PANDA VS	// CIVIL JUDGE (SD),ATHGARH(Cuttack) CMA/0000035/2024
71	D-CMP/35724/2025 CMP/1406/2025	AMIT GUPTA VS DINESH GUPTA	GOPINATH MISHRA VS	// CIVIL JUDGE (JD),BHUBANESWAR(Kho) CS/0000994/2024
72	D-CMP/35731/2025 CMP/1407/2025	AMIT GUPTA VS DINESH GUPTA	GOPINATH MISHRA VS	// CIVIL JUDGE (JD),BHUBANESWAR(Kho) CS/0000993/2024
73	D-CMP/34905/2025 CMP/1408/2025	M/S. DEVAVRAT HOMES PVT. LTD.,KHURDA VS OFFICERS HOUSING COOPERATIVE SOCIETY LTD., KHURDA	DEVAVRAT DEVESH VS SOUMYA MISHRA,S. ROUT, R.K. AGRAWAL, S.MOHANTY	// DISTRICT & SESSIONS JUDGE,PURI(Pur) CS/0000037/2021
74	D-CMP/35522/2025 CMP/1409/2025	KARUNAKAR RATH VS SUKANTA KUMAR SAHOO	KARUNAKAR RATH VS	// CIVIL JUDGE (JD),1ST COURT,CUTTACK IA/0000001/2025
75	D-CMP/35204/2025 CMP/1410/2025	MAHADEB BEHERA VS HEMSAGAR BEHERA	ADISHA MOHANTY VS	// CIVIL JUDGE(SD),KANTABANJI(Balangi) CS/0000052/2021
76	D-CMP/35922/2025 CMP/1411/2025	BISWARANJAN SHAW @ SAHU VS DEEPAK KUMAR ACHARYA	ALOK KUMAR PANDA VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak) CS/0000626/2022
77	D-CMP/34921/2025 CMP/1412/2025	CHHABIRANI DASH VS SANTABALA PANDA	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (SD), JALESWAR(Baleshwa) CS/0001046/2010
78	D-CMP/33884/2025 CMP/1413/2025	ORISSA RASTRABHASA PARISHAD, PURI VS INSPECTOR GENRAL OF REGISTRATION, BOARD OF REVENUE GOVT. OF ODISHA, CUTTACK	TRILOCHAN PANIGRAHI VS	// 2ND ADDL. CIVIL JUDGE(S.D.),PURI(Pur) CS/0000650/2023
79	D-CMP/36091/2025 CMP/1414/2025	RAMESH LAL SAHU VS IQBAL SINGH GANDHI	SANJEEB CHAKRAVARTY VS	// CIVIL JUDGE (SD),NAWAPARA(Nuapada) EC/0000001/2018

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80	D-CMP/35945/2025 CMP/1415/2025	RAMESH CHANDRA BARIK VS KIRAN KUMAR MISHRA	SAMAPIKA MISHRA VS	// CIVIL JUDGE (SD),KEONJHAR(Kendujhar) CS/0000064/2016
81	D-CMP/36092/2025 CMP/1416/2025	GIRISH CHANDRA ROUL VS STATE OF ODISHA	KULDEEP MOHANTY VS	// () //
82	D-CMP/36206/2025 CMP/1417/2025	RAJENDRA KUMAR PANDA VS SURYA NARAYAN CHOUDHURY	ALOK KUMAR PANDA VS	// CIVIL JUDGE (JD),BERHAMPUR(Ganjam) CS/0000460/2012
83	D-CMP/36211/2025 CMP/1418/2025	RAJENDRA KUMAR PANDA VS SURYA NARAYAN CHOUDHURY	ALOK KUMAR PANDA VS	// CIVIL JUDGE (JD),BERHAMPUR(Ganjam) CS/0000460/2012
84	D-CMP/35928/2025 CMP/1419/2025	MONINGI SAWAN KUMAR VS SANKARSHAN SAHU	SUBHASISH DAS VS	// CIVIL JUDGE (SD),BHANJANAGAR(Ganjam) CS/0000258/2023
85	D-CMP/36197/2025 CMP/1420/2025	M/S. NATIONAL ENTERPRISES, KEONJHAR VS M/S. MOHSHAKTI FORGING PVT. LTD., CUTTACK	SAILESH SAMANTARAY VS	// SR CIVIL JUDGE (COMMERCIAL COURT) CS/0000026/2024
86	D-CMP/35481/2025 CMP/1421/2025	ASHOK KUMAR NAYAK VS SURESH CHANDRA NAYAK	SATYANARAYAN MOHAPATRA VS	// 2ND A.D.J., BARIPADA(Mayurbhanj) Fao/0000039/2023
87	D-CONTC/34696/2025 CONTC/4140/2025	SASMITA SETHI VS SHALINI PANDIT,IAS	ADV. VS	// () //
88	D-CONTC/34700/2025 CONTC/4141/2025	AJAY KRUSHNA DWIBEDI VS GIRISH S.N,IAS	ADV. VS	// () //
89	D-CONTC/34727/2025 CONTC/4142/2025	MINATIRANI PRADHAN VS SHALINI PANDIT,IAS	ADV. VS	// () //
90	D-CONTC/34732/2025 CONTC/4143/2025	JAYANTI KUMARI DASH VS KALIPRASANA MAHAPATRA,IAS	ADV. VS	// () //
91	D-CONTC/34734/2025	BITHIKA SAMANTARAY	ADV.	//

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	CONTC/4144/2025	VS KALI PRASANA MAHAPATRA,IAS	VS	0 //
92	D-CONTC/34927/2025 CONTC/4145/2025	KUMULI KAILASH VS DR.SUBASH CHANDRA RAY,OAS	ADV. VS	// 0 //
93	D-CONTC/35650/2025 CONTC/4146/2025	SUNITA DAS VS AMITABH THAKUR,IPS	ADV. VS	// 0 //
94	D-CONTC/34394/2025 CONTC/4147/2025	DHIRENDRA KUMAR NAYAK VS DR.JAGABANDHU SAHOO,DIST. EDUCATION OFFICER,BHADRAK	ADV. VS	// 0 //
95	D-CONTC/34397/2025 CONTC/4148/2025	KARUNAKAR SAHOO VS DR.JAGABANDHU SAHOO,DIST. EDUCATION OFFICER,BHADRAK	ADV. VS	// 0 //
96	D-CONTC/34398/2025 CONTC/4149/2025	RAMA CHANDRA MOHANTY VS DR.JAGABANDHU SAHOO,DIST. EDUCATION OFFICER,BHADRAK	ADV. VS	// 0 //
97	D-CONTC/34739/2025 CONTC/4150/2025	BAIKUNTHANATH JUHARASINGH VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
98	D-CONTC/34741/2025 CONTC/4151/2025	LAXMIPRIYA SAHOO VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
99	D-CONTC/34744/2025 CONTC/4152/2025	JITENDRANATH SWAIN VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
100	D-CONTC/34747/2025 CONTC/4153/2025	SUMAN DAS VS SIBANANDA MOHANTY,CDMO,ANGUL	ADV. VS	// 0 //
101	D-CONTC/34816/2025 CONTC/4154/2025	SARAT KUMAR ROUT VS ANU GARG, DEVELOPMENT COMMNR. CUM ADDL. CHIEF SECY., W.R DEPT., ODISHA	ADV VS	// 0 //
102	D-CONTC/34817/2025 CONTC/4155/2025	BASANTI DAS VS	ADV VS	// 0

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103	D-CONTC/35242/2025 CONTC/4156/2025	ANU GARG, DEVELOPMENT COMMNR. CUM ADDL.CHIEF SECY., W.R DEPT., ODISHA KRISHNA CHANDRA SAHU VS ANU GARG,IAS	ADV. VS	// // ()
104	D-CONTC/34963/2025 CONTC/4157/2025	MAMITA DIGAL VS DR.SUDHANSHU SARANGI,IPS	ADV. VS	// ()
105	D-CONTC/35536/2025 CONTC/4158/2025	PRADIPTA KUMAR SAHOO VS BALAMUKUNDA BHUYAN,OAS(SJ)	ADV. VS	// ()
106	D-CONTC/35538/2025 CONTC/4159/2025	RAMA CHANDRA DAS VS ASWATHY S.,IAS	ADV. VS	// ()
107	D-CONTC/35773/2025 CONTC/4160/2025	KESHAB CHARAN MALL VS ASWATHY.S,IAS	ADV. VS	// ()
108	D-CONTC/35993/2025 CONTC/4161/2025	SHREEDHAR BEHERA VS ASWATHY.S,IAS	ADV. VS	// ()
109	D-CONTC/35995/2025 CONTC/4162/2025	RAMESH CHANDRA JENA VS ASWATHY S.,IAS	ADV. VS	// ()
110	D-CONTC/35997/2025 CONTC/4163/2025	SAMPATI PUTEL VS ASWATHY S.,IAS	ADV. VS	// ()
111	D-CRLA/26183/2025 CRLA/1040/2025	KABU@ASHOK DAS VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAHID NAGAR P.S. /418 /2022 DISTRICT & SESIONS JUDGE,BHUBANE CT/0000092/2023
112	D-CRLA/27101/2025 CRLA/1041/2025	SAGAR MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TELKOI /107 /2018 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000172/2022
113	D-CRLA/27350/2025 CRLA/1042/2025	NABIN KANDHAPANI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	RAYAGADA TOWN /285 /2022 A.D.J.,RAYAGADA(Rayagada) CT/0000021/2023

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114	D-CRLA/26577/2025 CRLA/1043/2025	AKHAYA KUMAR PRADHAN VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	THAKURGARH /5 /2018 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000005/2018
115	D-CRLA/26864/2025 CRLA/1044/2025	RANJAN BARIK VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	BANTALA /73 /2022 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000018/2022
116	D-CRLMA/26509/2025 CRLMA/125/2025	PABITRA KUNDU VS STATE OF ODISHA	DEBASHIS MITRA VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/000058/2025
117	D-CRLMC/26349/2025 CRLMC/3544/2025	MOJESH EKKA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	BONAI /244 /2024 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sund GR/0001023/2024
118	D-CRLMC/26383/2025 CRLMC/3545/2025	GHURUDI BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /70 /2013 ASST.SESIONS JUDGE,TALCHER(Anug CT/0000011/2019
119	D-CRLMC/26484/2025 CRLMC/3546/2025	RAJA @ RAMAKANTA PATRA VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /275 /2025 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000558/2025
120	D-CRLMC/26562/2025 CRLMC/3547/2025	GOBARDHAN KHILLO VS STATE OF ODISHA	PRADIPTA BEURA VS	POTTANGI /2 /2011 S.D.J.M.,KORAPUT(Koraput) GR/0000040/2011
121	D-CRLMC/26579/2025 CRLMC/3548/2025	LALIT KUMAR MALICK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /130 /2023 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000536/2025
122	D-CRLMC/26604/2025 CRLMC/3549/2025	BHAGIRATHI PALEI VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /116 /2020 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000442/2020
123	D-CRLMC/27105/2025 CRLMC/3550/2025	MANORAMA ROUT VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	NIMAPADA /82 /2025 J.M.F.C.,NIMAPARA(Puri) GR/0000290/2025
124	D-CRLMC/26666/2025 CRLMC/3551/2025	KALYAN KUMAR CHATTERJEE VS STATE OF ODISHA	SAROJ KUMAR ROUSTRAY VS	// S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C ICC/0000053/2023
125	D-CRLMC/26680/2025	JOHN ABRAHAM SINGH	SOUBHAGYA KUMAR DASH	R.UDAYAGIRI /53 /2025

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	CRLMC/3552/2025	VS STATE OF ODISHA	VS	J.M.F.C,R.UDAYAGIRI(Gajapati) GR/000072/2025
126	D-CRLMC/26693/2025 CRLMC/3553/2025	AJODHYA RAY SAMANTA VS STATE OF ODISHA	PRABIR KUMAR RAY VS	KUAKHIA /335 /2020 DIST.& SESSIONS JUDGE,JAJPUR(Jajapu CT/000081/2022
127	D-CRLMC/26698/2025 CRLMC/3554/2025	BISWA @ BISWANATH BISWAL VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /210 /2024 J.M.F.C,CHANDABALI(Bhadrak) GR/0000530/2024
128	D-CRLMC/26701/2025 CRLMC/3555/2025	GIRIJA SANKAR DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /237 /2025 J.M.F.C,CHANDABALI(Bhadrak) GR/0000527/2025
129	D-CRLMC/26847/2025 CRLMC/3556/2025	BASANTA KUMAR BEHERA VS PURI URBAN AND RURAL DEVELOPMENT CO-OPERATIVE SOCIETY LTD., PURI	SUVALAXMI DEVI VS	/ /0 J.M.F.C.,PURI(Puri) ICC/0000164/2018
130	D-CRLMC/26751/2025 CRLMC/3557/2025	BALARAM SAHOO VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	/ /0 J.M.F.C.(IV),CUTTACK(Cuttack) ICC/0000217/2021
131	D-CRLMC/26881/2025 CRLMC/3558/2025	K.BALABHADRA PATRA@TIKIRA VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /152 /2013 A.D.J.,KHALLIKOTE(Ganjam) ST/0000167/2014
132	D-CRLMC/26884/2025 CRLMC/3559/2025	MITU PAHAN@PRADHAN VS STATE OF ODISHA	SARAT KUMAR JENA VS	POLASARA PS /62 /2013 J.M.F.C.,POLSARA(Ganjam) GR/0000171/2013
133	D-CRLMC/26799/2025 CRLMC/3560/2025	PRASANTA @ CHAGALA MALIK VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	PATTAMUNDAI /221 /2019 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU ST/0000917/2025
134	D-CRLMC/26965/2025 CRLMC/3561/2025	PRAYASH PANDA VS STATE OF ODISHA	BISMAY RAY VS	/ /0 3RD A.D.J., CUTTACK(Cuttack) 2(A)CC/0000087/2024
135	D-CRLMC/26800/2025 CRLMC/3562/2025	MAHENDRA KUMAR SAHOO @ BHIBHU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JATNI P.S. /128 /2023 J.M.F.C.,JATNI(Khordha) GR/0000247/2023
136	D-CRLMC/26988/2025 CRLMC/3563/2025	GAGAN KUMAR PADHI@PADHY VS	AMITAV TRIPATHY VS	KABISURYANAGAR (KODALA) /125 /20 A.D.J.,KODALA(Ganjam)

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137	D-CRLMC/26805/2025 CRLMC/3564/2025	STATE OF ODISHA MANOJA KUMAR MALLICK VS	SATYA RANJAN MULIA VS	ST/0000129/2024 //0 C.J.M.,JAGATSINGHPUR(Jagatsinghapur)
138	D-CRLMC/26997/2025 CRLMC/3565/2025	STATE OF ODISHA NABIN KUMAR SATAPATHY VS	PREETAM MISHRA VS	ICC/0000083/2021 //0 SPECIAL JUDGE (VIGILANCE), PHULBA
139	D-CRLMC/26809/2025 CRLMC/3566/2025	STATE OF ODISHA(VIG.) SARALA PRASAD MOHANTY VS	SIDDHARTHA SAMAL VS	GR/0000002/2023 CHHEND /111 /2014 S.D.J.M.,PANPOSH(Sundargarh)
140	D-CRLMC/25613/2025 CRLMC/3567/2025	STATE OF ODISHA SH. BHUPENDRA SINGH NOTEY VS	ASHOK KUMAR PANIGRAHI VS	GR/0002955/2014 //0 S.D.J.M.,ROURKELA(Sundargarh)
141	D-CRLMC/27423/2025 CRLMC/3568/2025	GAGANDEEP KAUR RAMESH CHANDRA ROUT VS	PRAJNA SARITA MOHANTY VS	DV M.C./0000086/2017 MATHILI /149 /2024 J.M.F.C.,MATHILI(Malkangiri)
142	D-CRLMC/27425/2025 CRLMC/3569/2025	STATE OF ODISHA SHIVAM SINGH@SHIVAM KUMAR SINGH VS	PRAJNA SARITA MOHANTY VS	GR/0000138/2024 NCB BHUBANESWAR /3 /2022 DISTRICT & SESIONS JUDGE,BHUBANE
143	D-CRLMC/25730/2025 CRLMC/3570/2025	UNION OF INDIA ATISH RANJAN ROUT VS	KAPILA CHARAN NAYAK VS	TR/0000278/2022 SAHID NAGAR P.S. /436 /2024 J.M.F.C.(III),BHUBANESWAR(Khordha)
144	D-CRLMC/26486/2025 CRLMC/3571/2025	STATE OF ODISHA SATYABRATA SRICHANDAN VS	AMLAN SHAKTI PAUL VS	CT/0001170/2024 //0 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA
145	D-CRLMC/26164/2025 CRLMC/3572/2025	STATE OF ODISHA GYANA RANJAN MANSINGH @ PUTUL VS	SUJIT KUMAR DAS VS	ICC/0000017/2013 INFOVALLY UPD BHUBANESWAR /43 / J.M.F.C.,JATNI(Khordha)
146	D-CRLMC/26548/2025 CRLMC/3573/2025	STATE OF ODISHA ANIL DHIRA@ANIL DHIR VS	SMRUTI RANJAN ROUT VS	GR/0000112/2024 CHHENDIPADA /194 /2020 J.M.F.C.,CHHENDIPADA(Anugul)
147	D-CRLMC/26316/2025 CRLMC/3574/2025	STATE OF ODISHA PINU KANAR VS STATE OF ODISHA	BISWAJIT LENKA VS	GR/0000366/2020 //0 () //

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148	D-CRLMC/26583/2025 CRLMC/3575/2025	RAMA CHANDRA SETHY VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	PATTAMUNDAI RURAL PS /226 /2025 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTALAI GR/0000401/2025
149	D-CRLMC/26353/2025 CRLMC/3576/2025	MD. ZABIR AHEMAD VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BURLA /296 /2023 1ST A.D.J., SAMBALPUR(Sambalpur) ST/0000248/2023
150	D-CRLMC/27293/2025 CRLMC/3577/2025	PRADIP MALICK@PRADIP MALLICK VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 1ST A.D.J., CUTTACK(Cuttack) 2(A)CC/0000033/2023
151	D-CRLMP/26752/2025 CRLMP/1141/2025	BABITA BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 (//
152	D-CRLMP/26009/2025 CRLMP/1142/2025	GHANASHYAM BEHERA VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// (//
153	D-CRLMP/26420/2025 CRLMP/1143/2025	ULLAS CHANDRA NAYAK VS STATE OF ODISHA	SUBASH CHANDRA ROUT VS	PATTAMUNDAI RURAL PS /7 /2024 (//
154	D-CRLMP/26765/2025 CRLMP/1144/2025	MUKESH KUMAR BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 (//
155	D-CRLREV/26972/2025 CRLREV/615/2025	SUBRATA DAS VS SUGYANI PRABHA PANIGRAHI	RABINDRA KUMAR SAHOO VS	//0 C.J.,S.D.(WOMEN'S COURT) CUM A.S.J., DV M.C./0000042/2024
156	D-CRLREV/27019/2025 CRLREV/616/2025	PRANATI SARANGI VS PRAFULLA KUMAR DASH	BINAYA KUMAR MOHANTY VS	//0 DISTRICT & SESSIONS JUDGE,JAGATSIPUR CRA/0000009/2024
157	D-CRLREV/27031/2025 CRLREV/617/2025	MURARILAL AGRAWAL VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	BELPARA /174 /2017 A.D.J,PATNAGARH(Balangir) SC/0000012/2025
158	D-CRLREV/27158/2025 CRLREV/618/2025	SUMAN SWARNAKAR VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	//0 DISTRICT & SESSIONS JUDGE,BOUDH MIS.CASE/0000003/2025
159	D-LAA/33334/2025	CHIEF ENGINEER (CONSTRUCTION), HEAD QUARTER , EAST COAST RAILWAY BBSR	BIBHUTI BHUSAN MISHRA(SR. PANEL COUNSEL)	//

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	LAA/47/2025	VS BIJAYA BHARAT MOHAPATRA	VS	CIVIL JUDGE (SD),KUJANG(Jagatsinghap LAR/0000012/2015
160	D-MACA/35702/2025 MACA/1024/2025	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD,CUTTACK VS KALPANA SWAIN	BIJOY DASMOHAPATRA VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000723/2021
161	D-MATA/35443/2025 MATA/340/2025	VIVEK KUMAR JAIN VS NITU AGARWAL	RUCHI RAJGARHIA VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000334/2024
162	D-MATA/35848/2025 MATA/341/2025	SUBRAT KUMAR BEHURA VS HEMALATA BEHURA	SATYA NARAYAN BHRAMAR RAY VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000015/2018
163	D-MATA/35798/2025 MATA/342/2025	AMITA SAHOO @ MOHAPATRA VS SURESH KUMAR SAHOO	SANJIB KUMAR BHANJADEO VS	// JUDGE FAMILY COURT,KHURDA(Khor CP/0000074/2021
164	D-MATA/35418/2025 MATA/343/2025	KANHU CHARAN JENA VS DILESWARI SAHU @ KUNI	ASHOK DAS VS	// JUDGE FAMILY COURT,GANJAM(Ganja CP/0000468/2022
165	D-MATA/35512/2025 MATA/344/2025	PALLABI PRITIPADMA DWIVEDY VS ALOK DASH	BASUDEV MISHRA VS	// JUDGE,FAMILY COURT,ANGUL(Anugul CP/0000084/2023
166	D-RPFAM/35684/2025 RPFAM/256/2025	SAROJ BISWAL VS SABITA BISWAL@SAHOO	PRIYA RANJAN SINGH VS	// JUDGE, FAMILY COURT, DHENKANAL Cp/0000155/2023
167	D-RPFAM/35643/2025 RPFAM/257/2025	ANIL KUMAR MINZ VS BISHNI TOPPO	TAPAN KUMAR JENA SAMANTA VS	// JUDGE FAMILY COURT,ROURKELA(Sur Cp/0000136/2024
168	D-TRP(C)/35430/2025 TRP(C)/306/2025	PRAMITA PADHI @ PRAMITA KUMARI PADHY VS SRIKANTH KUMAR SAHU	SOUBHAGYA KUMAR DASH VS	// JUDGE FAMILY COURT AT PARALAKH CP/0000031/2025
169	D-TRP(C)/35441/2025 TRP(C)/307/2025	KEDARNATH SHARMA VS STATE OF ODISHA	LAXMI SHARMA VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) Tc/0000174/2025
170	D-TRP(C)/35446/2025 TRP(C)/308/2025	BAIJYANATH AGRAWAL VS	LAXMI SHARMA VS	// CIVIL JUDGE (SD),BARGARH(Bargarh)

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171	D-TRP(C)/35607/2025 TRP(C)/309/2025	STATE OF ODISHA MITANJALI NAYAK VS MUKESH KUMAR NAYAK	ANANTA NARAYAN PATTANAYAK VS	CS/0000124/2025 // JUDGE FAMILY COURT,CUTTACK(Cuttack)
172	D-TRP(C)/35797/2025 TRP(C)/310/2025	DEBADUTTA MISHRA VS ANUROOPA UDGATA	SUJATA JENA VS	CP/0000183/2025 // JUDGE FAMILY COURT,GANJAM(Ganja)
173	D-TRP(C)/35502/2025 TRP(C)/311/2025	PURNAPRAVA SAMANTARAY VS SITESH MOHANTY	JAJATI KISHORE MOHANTY VS	CP/0000198/2025 // JUDGE FAMILY COURT,CUTTACK(Cuttack)
174	D-TRP(C)/30316/2025 TRP(C)/312/2025	LIPIKA PRIYADARSHINI BARIK VS KUMAR GOURAB BEHERA @ ASISH KUMAR	ANSUMAN BHUYAN VS	CP/0000042/2025 // CIVIL JUDGE (SD),ATHGARH(Cuttack)
175	D-WA/34354/2025 WA/1505/2025	RABI NARAYAN TRIPATHY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	Mat/0000009/2025 // ()
176	D-WA/33936/2025 WA/1506/2025	KRUSHNA CHANDRA PALEI VS RAMESH CHANDRA MOHAPATRA	KSHIROD KUMAR ROUT VS	// // ()
177	D-WP(C)/35351/2025 WP(C)/24766/2025	MAHESH KUMAR CHANDAK VS THE ASST. COMMISSIONER OF STATE TAX, CUTTACK I	BIJAY PANDA VS	// // ()
178	D-WP(C)/35491/2025 WP(C)/24767/2025	SHISHIR KUMAR NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // ()
179	D-WP(C)/35492/2025 WP(C)/24768/2025	NIRANJAN SAHOO VS CANARA BANK, SATYABADI BRANCH, CUTTACK	SAUVAGYA RANJAN JENA VS	// // ()
180	D-WP(C)/35906/2025 WP(C)/24769/2025	BINODINI PANDA VS COLLECTOR, CUTTACK	SATYA SUNDAR KANUNGO VS	// // ()
181	D-WP(C)/35065/2025 WP(C)/24770/2025	SNEHALATA NAYAK VS THE SUB COLLECTOR, BHUBANESWAR	TAPAN KUMAR BISWAL VS	// // ()

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182	D-WP(C)/34748/2025 WP(C)/24771/2025	SUDHANSU SEKHAR NAYAK VS POSTMASTER G.P.O. BUXIBAZAR, CUTTACK	PRASANTA KUMAR PANDA VS	// 0 //
183	D-WP(C)/35314/2025 WP(C)/24772/2025	DURGA RANI KARMAKAR VS STATE OF ODISHA	AJAYA KUMAR BARIK VS	// 0 //
184	D-WP(C)/35053/2025 WP(C)/24773/2025	BIKASH RANJAN SAHU VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
185	D-WP(C)/35384/2025 WP(C)/24774/2025	PADMA CHARAN JENA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
186	D-WP(C)/34577/2025 WP(C)/24775/2025	SANTOSHINI PANDA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
187	D-WP(C)/35342/2025 WP(C)/24776/2025	SURESH GOUDO VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
188	D-WP(C)/35385/2025 WP(C)/24777/2025	PUSPALATA PRADHAN VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //
189	D-WP(C)/35835/2025 WP(C)/24778/2025	BASANTA KUMAR PARIDA VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, JAIPUR IV RANGE	ITISHREE TRIPATHY VS	// 0 //
190	D-WP(C)/35373/2025 WP(C)/24779/2025	BINOD KUMAR SAHU VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
191	D-WP(C)/35394/2025 WP(C)/24780/2025	SANJUKTA MOHARANA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
192	D-WP(C)/35494/2025 WP(C)/24781/2025	JASMINA PANIGRAHI VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
193	D-WP(C)/35310/2025	MANAS RANJAN JENA	KRUPASINDHU SAHOO	//

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	WP(C)/24782/2025	VS COMMISSIONER, CUTTACK MUNICIPAL CORPORATION	VS	0 //
194	D-WP(C)/35496/2025 WP(C)/24783/2025	GOBINDA PRADHAN VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //
195	D-WP(C)/35622/2025 WP(C)/24784/2025	RATNAKAR PALAI VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
196	D-WP(C)/35943/2025 WP(C)/24785/2025	ARUN KUMAR MALLICK @ ARUN MALLICK VS STATE OF ORISSA	SUSANTA KUMAR MISHRA VS	// 0 //
197	D-WP(C)/34868/2025 WP(C)/24786/2025	PATEL CHANDRA MAHANTA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
198	D-WP(C)/34118/2025 WP(C)/24787/2025	KUSUM SHAW VS UNION OF INDIA	LAXMIKANTA MOHANTY VS	// 0 //
199	D-WP(C)/35139/2025 WP(C)/24788/2025	RAMA CHANDRA TUDU VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //
200	D-WP(C)/32570/2025 WP(C)/24789/2025	CHINMAYEE NAYAK VS ASSISTANT SETTLEMNT OFFICER, RENTAL COLONY, BBSR	SUDHIR KUMAR MALLICK VS	// 0 //
201	D-WP(C)/35605/2025 WP(C)/24790/2025	SADASHIBA SAHU VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
202	D-WP(C)/35469/2025 WP(C)/24791/2025	M/S. MAHANADI COALFIELDS LTD., ANGUL VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //
203	D-WP(C)/35743/2025 WP(C)/24792/2025	SANJAY KUMAR JENA VS STATE OF ORISSA	KARUNAKAR RATH VS	// 0 //
204	D-WP(C)/35380/2025 WP(C)/24793/2025	MANORANJAN BARIK VS	NIHAL RATH VS	// 0

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205	D-WP(C)/35018/2025 WP(C)/24794/2025	STATE OF ODISHA PRASANTA KUMAR MALLICK VS	RAJENDRA KUMAR PRADHAN VS	// // 0
206	D-WP(C)/35392/2025 WP(C)/24795/2025	STATE OF ODISHA DEBASMITA MOHAPATRA VS	ANAM CHARAN PANDA VS	// // 0
207	D-WP(C)/35388/2025 WP(C)/24796/2025	STATE OF ODISHA HRUDANANDA KODAMASINGH VS	AKHAND VS	// // 0
208	D-WP(C)/35036/2025 WP(C)/24797/2025	STATE OF ODISHA BISHNU CHARAN SAHOO VS	NETRANANDA BISWAL VS	// // 0
209	D-WP(C)/33964/2025 WP(C)/24798/2025	STATE OF ODISHA KALIDAS BEHERA VS	LAXMIKANTA MOHANTY VS	// // 0
210	D-WP(C)/35308/2025 WP(C)/24799/2025	STATE OF ODISHA SANJUKTA DIKSHIT VS	AJAYA KUMAR BARIK VS	// // 0
211	D-WP(C)/35294/2025 WP(C)/24800/2025	STATE OF ODISHA AJAYA KUMAR SENAPATI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
212	D-WP(C)/35674/2025 WP(C)/24801/2025	STATE OF ODISHA BHAGIRATHI GHADEI VS	SITANSU MOHAN SINGH VS	// // 0
213	D-WP(C)/35994/2025 WP(C)/24802/2025	STATE OF ODISHA ALL INDIA RETIREES OF REGIONAL RURAL BANKS WELFARE SOCIETY ODISHA UNION VS	DEBASMITA MOHAPATRA VS	// // 0
214	D-WP(C)/35975/2025 WP(C)/24803/2025	ODISHA GRAMEEN BANK, KHORDHA RANJITA SAHOO VS	NIRANJAN BEHERA VS	// // 0
215	D-WP(C)/35386/2025 WP(C)/24804/2025	THE CHIEF MANAGER, STRESSED ASSETS RECOVERY BRANCH KRUSHNA CHANDRA PANDA VS	SAILABALA JENA VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/35761/2025 WP(C)/24805/2025	BINAY BHUSAN NANDA VS R.T.O, PURI	SK. ZAFARULLA VS	// 0 //
217	D-WP(C)/35506/2025 WP(C)/24806/2025	GOTTAPU APPALA NAIDU VS UNION OF INDIA	SASWATI MOHAPATRA VS	// 0 //
218	D-WP(C)/35323/2025 WP(C)/24807/2025	RANJU MALLIK VS STATE OF ODISHA	GOPAL KRISHNA BEHERA VS	// 0 //
219	D-WP(C)/36069/2025 WP(C)/24808/2025	RADHA BHATRA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
220	D-WP(C)/36034/2025 WP(C)/24809/2025	M/S. RAIN THE CLUB, BBSR VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
221	D-WP(C)/35367/2025 WP(C)/24810/2025	LINGARAJ JENA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
222	D-WP(C)/35992/2025 WP(C)/24811/2025	SOUMYABRATA SAHA VS COAL INDIA LIMITED, KOLKATA	AVIJIT PATNAIK VS	// 0 //
223	D-WP(C)/36037/2025 WP(C)/24812/2025	SHYAM SUNDAR AGARWALLA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
224	D-WP(C)/35414/2025 WP(C)/24813/2025	RABI KISHAN VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
225	D-WP(C)/35057/2025 WP(C)/24814/2025	KALPANA TRIPATHY VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
226	D-WP(C)/35185/2025 WP(C)/24815/2025	AYUSH RAJ SAI VS HINDUSTHAN PETROLEUM CORPORATION LIMITED, SAMBALPUR	HIMANSHU SEKHAR MISHRA VS	// 0 //
227	D-WP(C)/35337/2025	SASMITA BARIK	ANJAN KUMAR BISWAL	//

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	WP(C)/24816/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/33823/2025 WP(C)/24817/2025	MAIRUN BIBI VS UNION OF INDIA	SHANTI PRAKASH MOHANTY VS	// 0 //
229	D-WP(C)/35340/2025 WP(C)/24818/2025	PAPU MAHAKUDA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
230	D-WP(C)/36031/2025 WP(C)/24819/2025	COMMITTEE OF MANAGEMENT OF SARASADA SERVICE COOPERATIVE SOCIETY (SARASADA) VS STATE OF ODISHA	SUBANU KUMAR BISWAL VS	// 0 //
231	D-WP(C)/35532/2025 WP(C)/24820/2025	NAMITA SIDAR VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
232	D-WP(C)/35302/2025 WP(C)/24821/2025	M/S MINI CONSTRUCTION VS COMMISSIONER OF CT AND GST, CUTTACK	DEBASISH HAZRA VS	// 0 //
233	D-WP(C)/35505/2025 WP(C)/24822/2025	SANTOSH KUMAR NAYAK VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// 0 //
234	D-WP(C)/35966/2025 WP(C)/24823/2025	M/S. SARASWATA ENTERPRISES, CUTTACK VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //
235	D-WP(C)/35359/2025 WP(C)/24824/2025	HAREKRUSHNA JENA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
236	D-WP(C)/35039/2025 WP(C)/24825/2025	TAPAS RANJAN PANDA VS STATE OF ODISHA	RAJESH TRIPATHY VS	// 0 //
237	D-WP(C)/35718/2025 WP(C)/24826/2025	BKD INFRASTRUCTURE PVT LTD., KEONJHAR VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
238	D-WP(C)/35360/2025 WP(C)/24827/2025	KARUNAKAR SETHI VS	SUVASHISH PATTANAIAK VS	// 0

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239	D-WP(C)/35444/2025 WP(C)/24828/2025	STATE OF ORISSA KALAHANDI G.N.M. COLLEGE OF NURSINGH, PARAMANANDAPUR VS	PREMANANDA MOHANTY VS	// // 0
240	D-WP(C)/35449/2025 WP(C)/24829/2025	STATE OF ODISHA RAGHUNATH RATH VS	PRATYUSHA NAIDU VS	// // 0
241	D-WP(C)/35317/2025 WP(C)/24830/2025	STATE OF ODISHA NILIMA MAHASANGHA, RAGHUNATHPUR VS	GAJENDRANATH ROUT VS	// // 0
242	D-WP(C)/35913/2025 WP(C)/24831/2025	STATE OF ODISHA HARIHAR SAHOO VS	ATUL TRIPATHY VS	// // 0
243	D-WP(C)/35415/2025 WP(C)/24832/2025	STATE OF ODISHA GUNDICHA TAREI VS	BHARAT JALLI VS	// // 0
244	D-WP(C)/35440/2025 WP(C)/24833/2025	STATE OF ODISHA RAMENDRA KUMAR SAHOO VS TAHASILDAR, BHUBANESWAR	HARI KRUSHNA PANIGRAHI VS	// // 0
245	D-WP(C)/35693/2025 WP(C)/24834/2025	ARJUN CHARAN DEHURY VS	MANORANJAN PADHI VS	// // 0
246	D-WP(C)/36007/2025 WP(C)/24835/2025	STATE OF ODISHA BISWAJIT DAS VS	SAHASRANSU SOURAV VS	// // 0
247	D-WP(C)/35980/2025 WP(C)/24836/2025	ODISHA GRAMEEN BANK, MAHANADI VIHAR BRANCH, MAHANADI VIHAR, CUTTACK JAGANNATH STEEL AND POWER LTD., KENDUJHAR VS	PRIYA RANJAN SINGH VS	// // 0
248	D-WP(C)/35445/2025 WP(C)/24837/2025	MAHANADI COALFIELDS LTD., SAMBALPUR RANJULATA ROUT VS	LAXMI PRASAD DWIVEDY VS	// // 0
249	D-WP(C)/35507/2025 WP(C)/24838/2025	STATE OF ODISHA SHANTILATA SAHOO VS	PRIYA RANJAN MISHRA VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/35926/2025 WP(C)/24839/2025	GAYATRI MOHAPATRA VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
251	D-WP(C)/35463/2025 WP(C)/24840/2025	BIBHASINI BEHURIA VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// 0 //
252	D-WP(C)/35486/2025 WP(C)/24841/2025	SAROJINI DEI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
253	D-WP(C)/35439/2025 WP(C)/24842/2025	ANANTA NARAYAN BEHERA VS STATE OF ODISHA	STHITHI PRAGYAN SUNADINI VS	// 0 //
254	D-WP(C)/35692/2025 WP(C)/24843/2025	NARMADA NAYAK VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
255	D-WP(C)/35556/2025 WP(C)/24844/2025	BIDYADHAR DEHURY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
256	D-WP(C)/35704/2025 WP(C)/24845/2025	DEEPAK KUMAR SAHOO VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //
257	D-WP(C)/35680/2025 WP(C)/24846/2025	DEBABRATA SWAIN VS THE BRANCH MANAGER CUM AUTHORIZE OFFICER BANK OF BARODA, KENDRAPARA BRANCH	PRAVAT KUMAR NAYAK VS	// 0 //
258	D-WP(C)/35559/2025 WP(C)/24847/2025	SAROJINI TRIPATHY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
259	D-WP(C)/35685/2025 WP(C)/24848/2025	NARAHARI DAS VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
260	D-WP(C)/35576/2025 WP(C)/24849/2025	GANESWAR MAHAKUD VS STATE OF ORISSA	DHANESWAR BEHERA VS	// 0 //
261	D-WP(C)/35560/2025	NITISH KUMAR SWAIN	SATYA RANJAN PATI	//

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	WP(C)/24850/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/36095/2025 WP(C)/24851/2025	SHANTI MAJHI VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// 0 //
263	D-WP(C)/36056/2025 WP(C)/24852/2025	TULASI DEHURY VS THE CHAIRMAN CUM MANAGING DIRECTOR(CMD), MCL, SAMBALPUR	BIBHUTI BHUSAN SWAIN VS	// 0 //
264	D-WP(C)/35687/2025 WP(C)/24853/2025	KANHU CHARAN SENAPATI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
265	D-WP(C)/35580/2025 WP(C)/24854/2025	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
266	D-WP(C)/34880/2025 WP(C)/24855/2025	M/S ESL STEEL LIMITED, JHARKHAND VS UNION OF INDIA	SARADA PRASANNA SARANGI VS	// 0 //
267	D-WP(C)/35829/2025 WP(C)/24856/2025	DEBASMITA SAMANTARAY VS UNION OF INDIA	AMITABH MISHRA VS	// 0 //
268	D-WP(C)/35957/2025 WP(C)/24857/2025	HIMALAYA PATEL VS UNION OF INDIA	SUSHANTA KUMAR JOSHI VS	// 0 //
269	D-WP(C)/36099/2025 WP(C)/24858/2025	RABINDRA KUMAR PRADHAN VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
270	D-WP(C)/35257/2025 WP(C)/24859/2025	PRATAP CHANDRA PADHY VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
271	D-WP(C)/35990/2025 WP(C)/24860/2025	CHITTARANJAN SING VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// 0 //
272	D-WP(C)/35343/2025 WP(C)/24861/2025	ANTARYAMI MISHRA VS	SUBASH CHANDRA SATPATHY VS	// 0

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273	D-WP(C)/35570/2025 WP(C)/24862/2025	STATE OF ODISHA M. MAHESWAR PATRA VS	DURGESH NARAYAN RATH VS	// // ()
274	D-WP(C)/35665/2025 WP(C)/24863/2025	STATE OF ODISHA PRIYABRATA BEHERA VS	SATYAJIT BEHERA VS	// // ()
275	D-WP(C)/35632/2025 WP(C)/24864/2025	STATE OF ODISHA JOGENDRA KUMAR BEHERA VS	PRAMOD KUMAR JENA VS	// // ()
276	D-WP(C)/35688/2025 WP(C)/24865/2025	STATE OF ODISHA PRASANNA KUMAR ROUTRAY VS	SWAPNIL ROY VS	// // ()
277	D-WP(C)/32789/2025 WP(C)/24866/2025	STATE OF ODISHA DAUDA DIGAL VS	DIPTI RANJAN SWAIN VS	// // ()
278	D-WP(C)/35987/2025 WP(C)/24867/2025	STATE OF ORISSA TAHETUL MOSQUE PEER SAHEB AND KABRASTAN BIJE, BHADRAK VS	ALOK KUMAR MOHANTY VS	// // ()
279	D-WP(C)/35801/2025 WP(C)/24868/2025	STATE OF ODISHA NARAYAN SAHU VS	SUDHIR KUMAR MALLICK VS	// // ()
280	D-WP(C)/36238/2025 WP(C)/24869/2025	STATE OF ODISHA M/S. JINDAL STAINLESS STEEL LIMITED @ M/S. JINDAL STAINLESS LIMITED, NEW DELHI VS	DEVI PATTNAIK VS	// // ()
281	D-WP(C)/29853/2025 WP(C)/24870/2025	M/S NEWTON ENGINEERING AND CHEMEICALS LIMITED, GUJARAT NILAKANTHA PRUSTY VS	BASUDEV BARIK VS	// // ()
282	D-ABLAPL/27160/2025 ABLAPL/10541/2025	STATE OF ODISHA AVIJIT BHAKTA @ ABHIJIT BHAKTA VS	AMITAV TRIPATHY VS	// // MALKANGIRI SADAR /119 /2025 ()
283	D-ABLAPL/27016/2025 ABLAPL/10542/2025	STATE OF ODISHA NITYANANDA BEHERA VS	BIRAJA PRASAD NANDA VS	// // COLLIERY /345 /2021 ()
		STATE OF ODISHA		//

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284	D-ABLAPL/27161/2025 ABLAPL/10543/2025	ALOK ARUK VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /288 /2025 () //
285	D-ABLAPL/27162/2025 ABLAPL/10544/2025	MANIK MAHAKUR @ MAHAKUD VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TALASARI MARINE /68 /2025 () //
286	D-ABLAPL/27027/2025 ABLAPL/10545/2025	BABU @ SUSANTA CHHOTRAY VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	KANAS /54 /2025 () //
287	D-ABLAPL/27163/2025 ABLAPL/10546/2025	BHABESH MOHANTA @ KUNA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BETNOTI /162 /2025 () //
288	D-ABLAPL/27164/2025 ABLAPL/10547/2025	ABHISEK SARKAR VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	LALBAG /195 /2025 () //
289	D-ABLAPL/27170/2025 ABLAPL/10548/2025	RAHUL KARAN TARAI VS STATE OF ODISHA	SEPHALEE DAS VS	DHENKANAL TOWN /426 /2025 () //
290	D-ABLAPL/27171/2025 ABLAPL/10549/2025	PRASANA SAHOO VS STATE OF ODISHA	SALAUDDIN KHAN VS	TALCHER TOWN /656 /2025 () //
291	D-ABLAPL/27035/2025 ABLAPL/10550/2025	BHAGYABAN DEBANATH VS STATE OF ODISHA	SAMBIT KUMAR PATRI VS	MARINE PS AT JAMBO /173 /2025 () //
292	D-ABLAPL/27174/2025 ABLAPL/10551/2025	PRUTHABA PRADHAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH SADAR /297 /2025 () //
293	D-ABLAPL/27043/2025 ABLAPL/10552/2025	SHANKAR @ AMRENDRA GOCHHAYAT VS STATE OF ODISHA	PRABIR KUMAR RAY VS	BINJHARPUR /383 /2025 () //
294	D-ABLAPL/27179/2025 ABLAPL/10553/2025	RAJESH KUMAR PATTAYAT @ SINDHU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TALASARI MARINE /67 /2025 () //
295	D-ABLAPL/27046/2025	DILLIP JENA	RINTU NAYAK	//

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	ABLAPL/10554/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/27180/2025 ABLAPL/10555/2025	RAJENDRA PARIDA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALASORE SADAR /302 /2025 () //
297	D-ABLAPL/27047/2025 ABLAPL/10556/2025	SK. RIAJUDIN @ SK. RIYA @ SK. RAYA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	GHATAGAON /112 /2025 () //
298	D-ABLAPL/27187/2025 ABLAPL/10557/2025	KANISTA @ KANISTHA KHATUA @ KANA VS STATE OF ODISHA	KULDEEP MOHANTY VS	// J.M.F.C.(CITY),BALASORE(Baleshwar) 2(A)CC/0000266/2019
299	D-ABLAPL/27049/2025 ABLAPL/10558/2025	SISIR KUMAR BISWAL VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /97 /2025 () //
300	D-ABLAPL/27189/2025 ABLAPL/10559/2025	ADITYA SATPATI @ SATPATHY VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	RAGHUNATHPALI /450 /2025 () //
301	D-ABLAPL/27194/2025 ABLAPL/10560/2025	MAMALI DAS VS STATE OF ODISHA	KABIRAJ PRADHAN VS	CHANDABALI /309 /2025 () //
302	D-ABLAPL/27054/2025 ABLAPL/10561/2025	DEEPAK DASBABU VS STATE OF ODISHA	ANSHUMAN PANDA VS	KHUNTA /126 /2025 () //
303	D-ABLAPL/27195/2025 ABLAPL/10562/2025	SUDHANYA BEHERA @ GIDA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TALASARI MARINE /66 /2025 () //
304	D-ABLAPL/27204/2025 ABLAPL/10563/2025	CHANDAN @ SANGAM KUMAR DAS VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BASTA /245 /2025 () //
305	D-ABLAPL/27211/2025 ABLAPL/10564/2025	SUBASH CHANDRA BEHERA @ SUBASH CH. BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /154 /2025 () //
306	D-ABLAPL/27055/2025 ABLAPL/10565/2025	SK. SIRAJUDDIN VS	SANDEEP RAJ PANDA VS	GHATAGAON /121 /2023 ()

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307	D-ABLAPL/27223/2025 ABLAPL/10566/2025	STATE OF ODISHA MONALISA MALLIK VS	MANAS RANJAN DHAL VS	// / /0 ()
308	D-ABLAPL/27057/2025 ABLAPL/10567/2025	STATE OF ODISHA SK. SADDAM HUSSEN VS	SANDEEP RAJ PANDA VS	// PATNA /186 /2025 ()
309	D-ABLAPL/27108/2025 ABLAPL/10568/2025	STATE OF ODISHA ANJAN PAIRA VS	ASIT KUMAR JENA VS	// CYBER CRIME AND E.O, BALASORE /35 ()
310	D-ABLAPL/27213/2025 ABLAPL/10569/2025	STATE OF ODISHA PRAKASH BARAL VS	KABIRAJ PRADHAN VS	// TANGI (KHURDA) /598 /2025 ()
311	D-ABLAPL/27092/2025 ABLAPL/10570/2025	STATE OF ODISHA TITUN KUMAR DASH VS	BISWAJIT NAYAK VS	// KOIDA /151 /2025 ()
312	D-ABLAPL/27215/2025 ABLAPL/10571/2025	STATE OF ODISHA AKSHAY BEHERA @ AKSHYA KUMAR BEHERA VS	SUJIT KUMAR PATTNAIK VS	// CAPITAL P.S. /163 /2023 ()
313	D-ABLAPL/27093/2025 ABLAPL/10572/2025	STATE OF ODISHA SANTOSH HARIJAN VS	ARIJEET MISHRA VS	// BORIGUMMA /172 /2025 ()
314	D-ABLAPL/27266/2025 ABLAPL/10573/2025	STATE OF ODISHA CHUTKI @ SANGAM BIBHAR VS	PRIYA RANJAN SINGH VS	// ATTABIRA /297 /2025 ()
315	D-ABLAPL/27275/2025 ABLAPL/10574/2025	STATE OF ODISHA MAHASIM KHAN @ PUTU VS	SMRUTI RANJAN ROUT VS	// MANGALA BAG /325 /2025 ()
316	D-ABLAPL/27095/2025 ABLAPL/10575/2025	STATE OF ODISHA AJIT KUMAR PATRA VS	BISWAJIT NAYAK VS	// KOIDA /151 /2025 ()
317	D-ABLAPL/27098/2025 ABLAPL/10576/2025	STATE OF ODISHA PARSHURAM NELUR @ PARSURAM NELUR VS STATE OF ODISHA	UMAKANTA BARIK VS	// JEYPORE TOWN /103 /2023 () //

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318	D-ABLAPL/27276/2025 ABLAPL/10577/2025	MANGULI JENA VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	PATTAMUNDAI /592 /2023 () //
319	D-ABLAPL/27279/2025 ABLAPL/10578/2025	DHANU MALIK @ MALLICK VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	KANTAMAL /36 /2025 () //
320	D-ABLAPL/27104/2025 ABLAPL/10579/2025	TALAT AFROZ VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	DARGHA BAZAR /170 /2024 () //
321	D-ABLAPL/27284/2025 ABLAPL/10580/2025	MAKARA DALEI @ MAHESH VS STATE OF ODISHA	KULDEEP MOHANTY VS	/ /0 J.M.F.C.(CITY),BALASORE(Baleshwar) 2(A)CC/0000195/2018
322	D-ABLAPL/27120/2025 ABLAPL/10581/2025	KUNJA @ KUNJAMANA BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /258 /2025 () //
323	D-ABLAPL/26232/2025 ABLAPL/10582/2025	SANJUKTA BISWAL VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	NIMAPADA /263 /2025 () //
324	D-ABLAPL/25652/2025 ABLAPL/10583/2025	PRASANNA KUMAR PATRO VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	HINJILI /626 /2025 () //
325	D-ABLAPL/26770/2025 ABLAPL/10584/2025	MANOJ KHUNTIA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /412 /2025 () //
326	D-ABLAPL/25897/2025 ABLAPL/10585/2025	GAJENDRA BISWAL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /286 /2025 () //
327	D-ABLAPL/27285/2025 ABLAPL/10586/2025	MADHAB PANGI @ GOUDA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	DAMANJODI /89 /2025 () //
328	D-ABLAPL/26469/2025 ABLAPL/10587/2025	ROJALIN SAHOO VS STATE OF ODISHA	DEBASNAN DAS VS	KUJANGA /312 /2025 () //
329	D-ABLAPL/27319/2025	PRADIPA BEHERA @ PADMA CHARAN BEHERA @ PADIA	SAMVIT MOHANTY	BALIKUDA /273 /2025

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	ABLAPL/10588/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/26479/2025 ABLAPL/10589/2025	MANGULI @ MD. JAHANGIR VS STATE OF ODISHA	CHHABI BEHERA VS	PIPLI /453 /2025 () //
331	D-ABLAPL/27127/2025 ABLAPL/10590/2025	HIMANSU SEKHAR PATRA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	BHADRESWAR /151 /2025 () //
332	D-ABLAPL/26516/2025 ABLAPL/10591/2025	GOPINATH SAMAL VS STATE OF ODISHA	KHAGESWAR BEHERA VS	SORO /683 /2025 () //
333	D-ABLAPL/27133/2025 ABLAPL/10592/2025	CHANDAN KUMAR ROUT @ JAGA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /30 /2025 () //
334	D-ABLAPL/26687/2025 ABLAPL/10593/2025	K. SUBRAT VS STATE OF ODISHA	RAKESH BEHERA VS	INFOCITY PS /397 /2025 () //
335	D-ABLAPL/26831/2025 ABLAPL/10594/2025	SARMISTHA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	TUMUSINGA /213 /2025 () //
336	D-ABLAPL/27111/2025 ABLAPL/10595/2025	SEK GORA VS STATE OF ODISHA	ASIT KUMAR JENA VS	BADACHANA /241 /2025 () //
337	D-ABLAPL/27228/2025 ABLAPL/10596/2025	DINESH KUMAR SATPATHY VS STATE OF ODISHA	MANAS RANJAN DHAL VS	/ /0 () //
338	D-ABLAPL/26708/2025 ABLAPL/10597/2025	SUBHENDU KUMAR NAYAK VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	JARAPADA /349 /2025 () //
339	D-ABLAPL/27249/2025 ABLAPL/10598/2025	FIROJ KHAN VS STATE OF ODISHA	SURYAKANTA BEHERA VS	JAJPUR TOWN /395 /2025 () //
340	D-ABLAPL/27270/2025 ABLAPL/10599/2025	AKASH @ ARJUN DAS VS	JAYANTA KUMAR MAJHI VS	SINGLA /200 /2025 ()

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341	D-ABLAPL/27265/2025 ABLAPL/10600/2025	STATE OF ODISHA KISHORE JENA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// SIMULIA /323 /2025 ()
342	D-ABLAPL/27119/2025 ABLAPL/10601/2025	AJAYA KUMAR BEHERA @ AJAY BEHERA @ AJU VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	// BALIANTA P.S. /417 /2025 ()
343	D-ABLAPL/27157/2025 ABLAPL/10602/2025	STATE OF ODISHA SATYA PRAKASH MALLIK VS	BISWAJIT RANJAN TRIPATHY VS	// BALIAPANDA /139 /2025 ()
344	D-ABLAPL/26249/2025 ABLAPL/10603/2025	STATE OF ODISHA SANTOSH KUMAR BEHERA VS	SANJIB KUMAR BHANJADEO VS	// REMUNA /98 /2025 ()
345	D-ABLAPL/26688/2025 ABLAPL/10604/2025	STATE OF ODISHA AJAYA KUMAR SAHOO VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /253 /2025 ()
346	D-ABLAPL/26677/2025 ABLAPL/10605/2025	STATE OF ODISHA SIPU SAHOO VS	JUGALA KISHORE PANDA VS	// / /0 J.M.F.C,PARJANG(Dhenkanal)
347	D-ABLAPL/26759/2025 ABLAPL/10606/2025	STATE OF ODISHA ANJANA TIRKEY VS	PABITRA KUMAR NAYAK VS	2(A)CC/0000128/2025 ROURKELA CYBER P.S. /17 /2025 ()
348	D-ABLAPL/26740/2025 ABLAPL/10607/2025	STATE OF ODISHA PRASANJEET BADAJENA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
349	D-ABLAPL/26913/2025 ABLAPL/10608/2025	STATE OF ODISHA PRADEEP KUMAR BISWAL VS	BYOMAKESH TRIPATHY VS	// / /0 ()
350	D-ABLAPL/26828/2025 ABLAPL/10609/2025	STATE OF ODISHA UPENDRA SAHOO @ TUKUNA SAHOO VS	ROHIT RANJAN RAY VS	// KHANDAGIRI P.S. /456 /2022 ()
351	D-ABLAPL/27297/2025 ABLAPL/10610/2025	STATE OF ODISHA TAPAS KUMAR PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	// RAIKIA /189 /2025 () //

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352	D-ABLAPL/27235/2025 ABLAPL/10611/2025	YUVRAJ PANIGRAHI @ JUBARAJ PANIGRAHI VS STATE OF ODISHA	ABHIJIT DAS VS	SURADA /325 /2025 () //
353	D-ABLAPL/27172/2025 ABLAPL/10612/2025	MITALI MOHANTY VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	PURI SADAR /469 /2025 () //
354	D-ABLAPL/27441/2025 ABLAPL/10613/2025	DEBADATTA SWAIN VS STATE OF ODISHA	PRABIN DAS VS	BADAMBADI /370 /2025 () //
355	D-ABLAPL/26834/2025 ABLAPL/10614/2025	BRAHMANANDA BHOI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	PURI TOWN /287 /2025 () //
356	D-ABLAPL/27242/2025 ABLAPL/10615/2025	PRASANA KUMAR SAHOO @ PRASANTA KUMAR SAHOO @ CHIKU VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BAGHAMARI /174 /2025 () //
357	D-ABLAPL/26850/2025 ABLAPL/10616/2025	SK.FARUK @ FAROQUE VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	PURUNABAZAR /208 /2025 () //
358	D-ABLAPL/27386/2025 ABLAPL/10617/2025	ANIMA SAHOO VS STATE OF ODISHA	PRIYANKA MOHAPATRA VS	MAHILA P.S.(BBSR) /206 /2025 () //
359	D-ABLAPL/26990/2025 ABLAPL/10618/2025	MITU @ MINAKETAN KABI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARSHAGHAI /257 /2025 () //
360	D-ABLAPL/26995/2025 ABLAPL/10619/2025	SUDHAKAR DAS @ PAPU VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	//0 S.D.J.M.,BALASORE(Baleshwar) 2(A)CC/0000100/2020
361	D-ABLAPL/26513/2025 ABLAPL/10620/2025	BIRAJA PRADHAN @ BIRAJ KUMAR PRADHAN VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	PHULBANI TOWN /317 /2025 () //
362	D-ABLAPL/27303/2025 ABLAPL/10621/2025	ANTARYAMI DIGAL VS STATE OF ODISHA	PRAKASH KUMAR MOHANTY VS	PHULBANI SADAR /170 /2025 () //
363	D-ABLAPL/27271/2025	JAMBHU JAGADALA	BIKASH KARNA	MANAMUNDA /36 /2022

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	ABLAPL/10622/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/27304/2025 ABLAPL/10623/2025	CHITTARANJAN MENDILI VS STATE OF ODISHA	AMITAV TRIPATHY VS	BIRMAHARAJPUR /295 /2024 () //
365	D-ABLAPL/27051/2025 ABLAPL/10624/2025	SK. RIAJUDIN @ SK. RIYA @ SK. RAYA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	TELKOI /161 /2025 () //
366	D-ABLAPL/27312/2025 ABLAPL/10625/2025	DEEPAK KUMAR SAHU VS STATE OF ODISHA	BIBHU PRASAD DAS VS	MANAMUNDA /294 /2024 () //
367	D-ABLAPL/27302/2025 ABLAPL/10626/2025	KANHA @ KANHU MAHALIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /329 /2025 () //
368	D-ABLAPL/27315/2025 ABLAPL/10627/2025	JAYMADHAB MAHALIK VS STATE OF ODISHA	PRATIK DASH VS	CHANDABALI /330 /2025 () //
369	D-ABLAPL/27389/2025 ABLAPL/10628/2025	SUBHASIS SAHOO VS STATE OF ODISHA	PRIYANKA MOHAPATRA VS	MAHILA P.S.(BBSR) /206 /2025 () //
370	D-ABLAPL/27323/2025 ABLAPL/10629/2025	BAPINA JENA VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	EOW,BHUBANESWAR /4 /2025 () //
371	D-ABLAPL/27337/2025 ABLAPL/10630/2025	ALLAUDDIN KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DASARATHPUR /164 /2025 () //
372	D-ABLAPL/27007/2025 ABLAPL/10631/2025	ANADI SWAIN VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	PIPLI /526 /2025 () //
373	D-ABLAPL/27394/2025 ABLAPL/10632/2025	SUKANTI PATTANAYAK VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	MAHILA PS SAMBALPUR /41 /2025 () //
374	D-ABLAPL/27349/2025 ABLAPL/10633/2025	SURYAKANTA SETHI @ JUDA VS	JAYANTA KUMAR MAJHI VS	BASTA /296 /2025 ()

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375	D-ABLAPL/27352/2025 ABLAPL/10634/2025	STATE OF ODISHA BABITA DEHURY VS STATE OF ODISHA(VIG.)	DEBASNAN DAS VS	// CUTTACK VIGILANCE /61 /2014 () //
376	D-ABLAPL/26878/2025 ABLAPL/10635/2025	RAMSINGH MAJHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	DHARMABANDHA PS /10 /2023 () //
377	D-ABLAPL/27396/2025 ABLAPL/10636/2025	DILIP KUMAR BARAL VS STATE OF ODISHA	PRATIK NAYAK VS	BELPAHAR /170 /2025 () //
378	D-ABLAPL/27358/2025 ABLAPL/10637/2025	ANUPAM PANIGRAHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BADAGODA P.S. /449 /2025 () //
379	D-ABLAPL/27400/2025 ABLAPL/10638/2025	KRUSNHACHANDRA RAUT VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	TANGI /278 /2025 () //
380	D-ABLAPL/27009/2025 ABLAPL/10639/2025	JHUNA GHADEI @ JHUNARANI GHADEI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHADRAK RURAL /467 /2025 () //
381	D-ABLAPL/27013/2025 ABLAPL/10640/2025	ROHIT KUMAR MAHANTA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	TELKOI /196 /2025 () //
382	D-ABLAPL/26873/2025 ABLAPL/10641/2025	DILLIP KUMAR PATI @ DILUA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /603 /2025 () //
383	D-ABLAPL/27251/2025 ABLAPL/10642/2025	MAHENDRA MALLIK @ MAHIA JENA @ MALLIK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BINJHARPUR /151 /1993 () //
384	D-ABLAPL/27134/2025 ABLAPL/10643/2025	ASHIS KUMAR PAL VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	CHANDAKA P.S. /273 /2025 () //